

**HIGH COURT OF DELHI: NEW DELHI**

**INSTITUTION, DISPOSAL AND PENDENCY OF CASES DURING THE MONTH OF  
OCTOBER, 2024**

<b>CATEGORY OF CASES</b>	<b>PENDENCY ON 01.10.24</b>	<b>INSTITUTION</b>	<b>DISPOSAL</b>	<b>PENDENCY ON 31.10.24</b>
<b>(A) CIVIL WRIT PETITIONS</b>	<b>33441</b>	<b>1669</b>	<b>1526</b>	<b>33584</b>
<b>(B) CIVIL CASES, OTHER THAN TAX (APPLT. SIDE)</b>	<b>29450</b>	<b>961</b>	<b>802</b>	<b>29609</b>
<b>(C) TAX APPEALS &amp; REFERENCES</b>	<b>3038</b>	<b>45</b>	<b>72</b>	<b>3011</b>
<b>(D) CRIMINAL SIDE CASES</b>	<b>32324</b>	<b>1993</b>	<b>1839</b>	<b>32478</b>
<b>(E) ORIGINAL SIDE CASES</b>	<b>16896</b>	<b>709</b>	<b>642</b>	<b>16963</b>
<b>(F) COMPANY SIDE CASES</b>	<b>1040</b>	<b>0</b>	<b>231</b>	<b>809</b>
<b>GRAND TOTAL OF (A) TO (F)</b>	<b>116189</b>	<b>5377</b>	<b>5112</b>	<b>116454</b>

Disclaimer: The data is not real-time data and, therefore, subject to some amount of variation.

**(B) CIVIL CASES, OTHER THAN TAX (APPELLATE SIDE)**

<b>CATEGORY OF CASES</b>	<b>PENDENCY ON 01.10.24</b>	<b>INSTITUTION</b>	<b>DISPOSAL</b>	<b>PENDENCY ON 31.10.24</b>
LETTERS PATENT APPEALS	1430	108	86	1452
CIVIL REVISION PETITONS	574	37	53	558
REVISION PETITIONS UNDER RENT CONTROL ACT	978	43	66	955
CIVIL MISC.(MAIN)	2886	232	176	2942
TRANSFER PETITIONS (CIVIL)	160	16	21	155
REGULAR FIRST APPEALS	6349	91	68	6372
LAND ACQUISITION APPEALS	3839	9	6	3842
FIRST APPEAL FROM ORDERS	2143	28	28	2143
MATRIMONIAL APPEALS	3	0	0	3
MOTOR ACCIDENT CLAIM APPEALS	4249	52	40	4261
SECOND APPEALS UNDER RENT CONTROL ACT	4	0	0	4
COMPANY APPEALS (DB)	38	2	4	36
REGULAR SECOND APPEALS	1059	15	33	1041
CONTEMPT CASES (CIVIL)	3093	160	104	3149
CIVIL CONTEMPT APPEALS	19	4	3	20
CIVIL CONTEMPT REFERENCES	2	0	0	2
REGULAR FIRST APPEALS (ORIGINAL SIDE)	235	9	10	234
FIRST APPEALS FROM ORDERS(ORIGINAL SIDE)	362	16	15	363
EXECUTION FIRST APPEALS(ORIGINAL SIDE)	31	2	3	30
CIVIL REFERENCES	3	0	0	3
EXECUTION FIRST APPEALS	96	6	12	90
EXECUTION SECOND APPEALS	15	1	0	16
CMI (LEAVE TO SUE AS INDIGENT PERSON)	53	2	9	46
MATRIMONIAL APPEALS (FAMILY COURTS)	479	43	22	500
REGULAR FIRST APPEALS(OS)(COMM)	53	2	0	55
FIRST APPEALS FROM ORDERS(OS)(COMM)	479	17	17	479
EXECUTION FIRST APPEALS(OS)(COMM)	13	2	1	14
REGULAR FIRST APPEALS(OS)(IPD)	1	1	0	2
FIRST APPEALS FROM ORDERS(OS)(IPD)	5	0	0	5
EXECUTION FIRST APPEALS(OS)(IPD)	0	0	0	0
EFA (COMM)	8	0	2	6
RFA (COMM)	561	47	12	596
FAO (COMM)	214	15	11	218
ORIGINAL APPEAL (APPELLATE)	4	1	0	5
RERA APPEAL	12	0	0	12
<b>TOTAL OF (B)</b>	<b>29450</b>	<b>961</b>	<b>802</b>	<b>29609</b>

**(C) TAX APPEALS & REFERENCES**

<b>CATEGORY OF CASES</b>	<b>PENDENCY ON 01.10.24</b>	<b>INSTITUTION</b>	<b>DISPOSAL</b>	<b>PENDENCY ON 31.10.24</b>
<b>INCOME TAX APPEALS</b>	<b>2616</b>	<b>38</b>	<b>65</b>	<b>2589</b>
<b>SALES TAX APPEALS</b>	<b>28</b>	<b>0</b>	<b>0</b>	<b>28</b>
<b>SALES TAX REFERENCES</b>	<b>15</b>	<b>0</b>	<b>0</b>	<b>15</b>
<b>WEATH TAX APPEALS</b>	<b>3</b>	<b>0</b>	<b>0</b>	<b>3</b>
<b>CUSTOM ACT CASES</b>	<b>4</b>	<b>0</b>	<b>0</b>	<b>4</b>
<b>CUSTOM ACT REFERENCES</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
<b>CUSTOM ACT APPEALS</b>	<b>224</b>	<b>6</b>	<b>6</b>	<b>224</b>
<b>CENTRAL EXCISE ACT CASES</b>	<b>35</b>	<b>1</b>	<b>0</b>	<b>36</b>
<b>CENTRAL EXCISE ACT REFERENCES</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
<b>CHARTERED ACCOUNTANT REFERENCES</b>	<b>5</b>	<b>0</b>	<b>0</b>	<b>5</b>
<b>CHARTERED ACCOUNTANT CASES</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>2</b>
<b>VAT APPEAL</b>	<b>68</b>	<b>0</b>	<b>0</b>	<b>68</b>
<b>SERVICE TAX APPEALS</b>	<b>36</b>	<b>0</b>	<b>1</b>	<b>35</b>
<b>TOTAL OF (C)</b>	<b>3038</b>	<b>45</b>	<b>72</b>	<b>3011</b>

**(D) CRIMINAL SIDE CASES**

<b>CATEGORY OF CASES</b>	<b>PENDENCY ON 01.10.24</b>	<b>INSTITUTION</b>	<b>DISPOSAL</b>	<b>PENDENCY ON 31.10.24</b>
WRIT PETITIONS (CRIMINAL)	2685	385	344	2726
CRIMINAL REVISION PETITIONS	4433	77	86	4424
CRIMINAL REVISION PETITIONS (NI ACT)	16	13	3	26
CRIMINAL APPEALS (DIVISION BENCH)	2016	41	8	2049
CRIMINAL APPEALS (SINGLE BENCH)	10567	61	24	10604
CRIMINAL MISC. CASES	8474	867	866	8475
BAIL APPLICATIONS	1386	463	442	1407
TRANSFER PETITIONS (CRIMINAL)	51	4	2	53
DEATH SENTENCE REFERENCES	2	0	0	2
CRIMINAL REFERENCES	10	0	0	10
CONTEMPT CASES (CRIMINAL)	13	2	1	14
CRIMINAL CONTEMPT REFERENCES	1	0	0	1
LEAVE TO APPEAL	2590	45	52	2583
MISC. APPEAL (PMLA)	42	7	1	48
CRIMINAL REVISION PETITIONS (MATRIMONIAL)	36	28	10	54
CRIMINAL REVISION PETITIONS (NDPS ACT)	2	0	0	2
<b>TOTAL OF (D)</b>	<b>32324</b>	<b>1993</b>	<b>1839</b>	<b>32478</b>

**(E) ORIGINAL SIDE CASES**

<b>CATEGORY OF CASES</b>	<b>PENDENCY ON 01.10.24</b>	<b>INSTITUTION</b>	<b>DISPOSAL</b>	<b>PENDENCY ON 31.10.24</b>
CIVIL SUITS	5271	85	58	5298
ARBITRATION APPEALS	5	0	0	5
ARBITRATION PETITIONS	769	196	193	772
ORIGINAL MISC. PETITIONS	64	0	1	63
ORIGINAL MISC. PETITIONS (E)	0	0	0	0
ORIGINAL MISC. PETITIONS (I)	10	1	0	11
ORIGINAL MISC. PETITIONS (T)	3	0	0	3
TRANSFER PETITIONS (CIVIL)	1	0	0	1
TEST. CASES	627	5	9	623
INDIGENT PERSON APPLICATIONS	39	0	0	39
EXECUTION PETITONS	416	8	7	417
CIVIL ORIGINAL	1	0	0	1
ORIGINAL APPEALS	197	19	17	199
CIVIL CONTEMPT PETITIONS (ORIGINAL SIDE)	341	10	18	333
CIVIL RULE	0	0	0	0
ELECTION PETITIONS	19	0	0	19
COUNTER CLAIMS	257	1	2	256
ORIGINAL MISC. PETITIONS (MISC.)	2	1	2	1
ORIGINAL MISC. PETITIONS (CONTEMPT)	6	1	0	7
CIVIL SUITS (COMM)	3525	116	97	3544
ORIGINAL MISC. PET. (I) (COMM)	271	39	32	278
ORIGINAL MISC. PET. (T) (COMM)	32	33	10	55
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	7	4	4	7
ORIGINAL MISC. PET. (COMM)	2202	33	36	2199
ORIGINAL MISC. PET. (ENF.) (COMM)	857	17	15	859
ORIGINAL MISC. PET. (EFA) (COMM)	44	2	1	45
ARBITRATION APPEAL (COMM)	51	2	4	49
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	64	82	88	58
COUNTER CLAIM (COMM)	161	3	1	163
CIVIL SUITS (COMM) INFRA	1	0	0	1
CIVIL ORIGINAL (COMM-IPD-TM)	1006	36	23	1019
CIVIL ORIGINAL (COMM-IPD-CR)	143	2	1	144
CIVIL MISC.(MAIN) - IPD	10	3	4	9
FIRST APPEAL FROM ORDERS (IPD)	15	0	1	14
REGULAR FIRST APPEALS - IPD	11	1	0	12
CIVIL WRIT PETITIONS - IPD	71	2	5	68
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	224	4	7	221
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0
CIVIL APPEAL (COMM-IPD-TM)	120	3	2	121
CIVIL APPEAL (COMM-IPD-CR)	11	0	1	10
CIVIL ORIGINAL (COMM-IPD-PAT)	42	0	3	39
CRP -IPD	0	0	0	0
<b>TOTAL OF (E)</b>	<b>16896</b>	<b>709</b>	<b>642</b>	<b>16963</b>

**(F) COMPANY SIDE CASES**

<b>CATEGORY OF CASES</b>	<b>PENDENCY ON 01.10.24</b>	<b>INSTITUTION</b>	<b>DISPOSAL</b>	<b>PENDENCY ON 31.10.24</b>
<b>COMPANY PETITIONS</b>	<b>811</b>	<b>0</b>	<b>231</b>	<b>580</b>
<b>COMPANY APPLICATIONS(MAIN)</b>	<b>13</b>	<b>0</b>	<b>0</b>	<b>13</b>
<b>COMPANY EXECUTION APPLICATIONS</b>	<b>6</b>	<b>0</b>	<b>0</b>	<b>6</b>
<b>CRIMINAL ORIGINAL(COMPANY)</b>	<b>104</b>	<b>0</b>	<b>0</b>	<b>104</b>
<b>CIVIL CONTEMPT PETITONS(COMPANY)</b>	<b>56</b>	<b>0</b>	<b>0</b>	<b>56</b>
<b>CRIMINAL MISC. (COMPANY)</b>	<b>17</b>	<b>0</b>	<b>0</b>	<b>17</b>
<b>COMPANY APPEALS (SB)</b>	<b>33</b>	<b>0</b>	<b>0</b>	<b>33</b>
<b>TOTAL OF (F)</b>	<b>1040</b>	<b>0</b>	<b>231</b>	<b>809</b>